

**Government of India
Ministry of Law & Justice
Department of Legal Affairs**

**RAJYA SABHA
UNSTARRED QUESTION NO.2681
ANSWERED ON 23/03/2023**

Promotion of legal education amongst female population

2681 Shri S Niranjana Reddy:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the steps that have been taken by the Central Government to ensure higher enrollment of women in legal courses keeping into consideration the All India Survey on Higher Education 2020-21 which shows a decline in enrollment of females in LL.B courses; and
- (b) whether the Central Government intends to formulate any special scholarships/schemes on par with STEM courses for women to pursue legal education?

ANSWER

MINISTER OF LAW AND JUSTICE

(SHRI KIREN RIJJU)

- (a) : The enrollment of students especially women students in legal courses is a matter of their own choice and interest and it depends on other related social and family circumstances which determine the decision of the students.
- (b) : In order to provide education to students different National Law Universities (NLUs) have adopted different methods. The NLUs provide 'Merit-cum-Means' scholarship, financial aid to its students to support their education. Extra seats are provided under the EWS category in some of NLUs. The Central Government is also sanctioning scholarship to students belonging to SC/ST and physically disabled students through various Central Government Schemes. Some State Governments are also providing scholarship to students belonging to SC/ST/OBC through various State Government Scheme and also providing education loans on very easy terms to these students. Ministry of Social Justice and Empowerment and Ministry of Tribal Affairs also provide scholarship to these students.
